

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.25/241/AMR/2020		241	Srinivasa Rao & 6 others Vs Sasisri Extractions Ltd& 4 others

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The Counsel for the Respondent submits that written submissions are not served on him. The Counsel for the Petitioner shall see that copy of the written submissions are served on the Counsel for the Respondents. The Counsel for the Respondents shall share email ID to the Petitioner. The Counsel for the Respondent submits that his written arguments are being made ready. Hence, list the matter on 15.12.2022.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**